National Company Law Tribunal Allahabad Bench

CPNO. (IB) 45/A20/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017

NAME OF THE COMPANY: I.E.L Supervisory Association VIS Union of India section of the companies act/1 & B CODE: 252, Schedule 8 of Z&B code of 2016

SI. NO.	Name	Designation	Representation	<u>Signature</u>
<u>1.</u>	Sudeep Hark	el Adv	resp No 4	Sy
<u>2.</u>	Gagen Melda	Adu	nest No. 3	Wa
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Sh. Kailash Kumar, General Secretary in person representing the Petitioner Union IEL Supervisor Association. Sh. Sudeep Harkauli alongwith Sh. Gagan Mehta, Advocates for respondents.

In the present matter the argument on maintainability of the present petition were earlier heard from the applicants/objector side.

Today, petitioner files written submission opposing the objection on maintainability of the present petition. It is also informed that a copy thereof has been sent to the respondent counsel. Written submission is taken on record and further the parties are at liberty to exchange with each other the written submission filed by them. The case is reserved for order.

Dated:17.11.2017

Typed by: Kavya Prakash Srivastava (Stenographer) H.P. Chaturvedi, Member (Judicial)